

**RC/ARC No.134/2019**  
**Krishna Kumari Vs. Sumit Kohli**

(Through V/C Cisco-Webex)

**22.07.2020**

**At 11:30 AM to 12:05 PM**

**Present :**

**Sh. Shubham Devadiya, Ld. Trainee Judge.**

**Sh. Saurabh Pahwa, Ld. Counsel for the petitioner.**

**Sh. Anil Sharma, Ld. Counsel for the respondent.**

**Remaining arguments on leave to defend application heard.**

**Be listed for orders on 29.07.2020. A scanned copy of this order be sent to the Coordinator, Computer Branch for uploading, as per procedure.**

  
**(RAJINDER KUMAR)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 22.07.2020**